## CHANDIGARH ADMINISTRATION

#### HOME DEPARTMENT

# (FOOD & SUPPLIES AND CONSUMER AFFAIRS & LEGAL METROLOGY)

### ORDER

No. 1846

Chandigarh, dated the 25.01.2018

In exercise of the powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955) read with letter No. 11(9)/2014-ECR&E, dated 02.09.2014 of the Deputy Secretary, Government of India, Ministry of Consumer Affairs, Food and Public Distribution, New Delhi and, in concurrence of the Removal of Licensing Requirements, Stock Limits and Movement Restrictions on Specified Foodstuffs (Sixth Amendment) Order, 2017 issued by the Ministry of Consumer Affairs, Food and Public Distribution (Department of Consumer Affairs), vide notified Order S.O. 3422 (E), dated 25.10.2017, the Administrator, Union Territory, Chandigarh is pleased to notify the extension of stock limits on Sugar beyond 28.10.2017 upto 28.04.2018. The prevailing stock limits on Sugar in U.T., Chandigarh are as given below:-

### 1. Stock of Sugar:-

Sr. No.	Type of Business	Stock Limit (All kinds)
1	Dealers- including Wholesalers, Distributing Agents, Selling Agents or such persons	500 Qtls.
2	Retailers	50 Qtls.

The order shall, however, not be applicable on Government agencies possessing above stated commodity on behalf of the Government.

Ajoy Kumar Sinha, IAS Secretary, Food & Supplies and Consumer Affairs & Legal Metrology, Chandigarh Administration

Endst. No. 847

Chandigarh, dated 25.01, 2018

A copy is forwarded to the Controller, Printing and Stationery Department, UT, Chandigarh for publication in the Extra Ordinary Gazette and Supply 20 copies of the same.

Additional Secretary (FS & CA) For Secretary, Food & Supplies and Consumer Affairs & Legal Metrology. Chandigarh Administration

# Endst. No. 848

Chandigarh, dated 25 0], 20 18

A copy is forwarded to the following for information and necessary action:-

- 1. The Directory, Food & Supplies and Consumer Affairs & Legal Metrology, UT, Chandigarh.
- 2. The Secretary, State Agriculture Marketing Board, UT, Chandigarh.
- 3. The Additional Director, Food & Supplies and Consumer Affairs & Legal Metrology, UT, Chandigarh.
- 4 The District Food and Supplies and Consumer Officer and Legal Metrology, UT, Chandigarh.
  - 5. The Director Public Relations, UT, Chandigarh.



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Additional Secretary (FS & CA) For Secretary, Food & Supplies and Consumer Affairs & Legal Metrology, Chandigarh Administration